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title: Regarding amending the Coastal Regulation Zone (CRZ) norms only fishermen's dwelling houses.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam Speaker, I would like to draw the attention of the Government, through you, to the problem faced by poor fishermen in the country.

The Government of India and State Governments are giving amounts for construction of houses by fishmen, but due to the CRZ norms, they are not in a position either to construct new houses or to alter their old houses.

Hon. Minister of Environment and Forests in the last Session had assured the House that there would be a change in the CRZ norms, but unfortunately, day before yesterday, I got a written answer from the hon. Minister that there is no such move. This is very disappointing. Therefore, I urge upon the Government to seriously look into the situation and amend the CRZ norms only for fishermen's dwelling houses. Thank you.